

(b) what is the strength of the reporting staff at the Lucknow T. V. Centre and whether any regular arrangements have been made for coverage of proceedings of the State Legislature; and

(c) whether the local bulletin telecast by the Lucknow T. V. centre is totally regional in character; if so, whether adequate attention is paid to the local news and the State's development activities and other important developments?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) News bulletins put out by Doordarshan Kendras are governed by guidelines to ensure accuracy, objectivity, impartiality and balanced representation to the activities of all parties, groups as well as events.

Doordarshan Kendras have been instructed to send copies of their bulletins to the Headquarters to monitor the quality of the bulletins.

(b) Doordarshan Kendra, Lucknow has only one Reporter. The proceedings of the State Legislature are covered mostly from News Agency copies. However, in special cases, a News Editor or an Assistant News Editor also attends the proceedings of the Legislature for reporting on important issues.

(c) The news bulletins put out by Doordarshan Kendra, Lucknow carries major national and international items but gives special emphasis on the news emanating from the State and the region regarding developmental activities and other important events.

Working of D.A.V.P. Regional Centre at Lucknow

383. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any assessment has been made about the working of D.A.V.P. Regional Centre at Lucknow for production of exhibition kits during the last three years;

(b) what is the annual target of production of exhibition kits for this centre; whether there has been any shortfall during the last three years, if so, the reasons therefor; and

(c) what is the expenditure incurred on the establishment including rent of building and salary of the officers and other staff during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) No formal assessment of the working of Regional Kit Production Centre at Lucknow was made during the last three years.

(b) The Centre had a target of producing 1000 exhibition kits annually. This target could not however, be achieved on account of certain operational difficulties.

(c) The total expenditure incurred on the establishment of the Centre during 1982-83, 1983-84 and 1984-85 was Rs. 4,64,000, Rs. 3,46,700 and Rs. 4,30,400 respectively.

Transfer Policy of Officers of Central Information Service

384. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the transfer policy in regard to Central Information Service Officers; and

(b) the number of CIS Officers who have been posted in the same media unit for more than six years and the same station for more than ten years?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) The guidelines relating to transfer and posting of officers of Central Information Service are contained in the attached statement.

(b) Whereas 178 officers of the Service have completed over 6 years in the same Media Unit, 160 officers have remained posted at the same station for more than 10 years.

Statement

Guidelines relating to transfer and pasting of officers of CIS

1. Transfer of officers should be governed by a careful career management Policy. Officers appointed to Grade-IV, Grade-II and Grade-III either on direct recruitment basis or on promotion should ordinarily be required to complete six years in a media unit. Direct recruits to these grades should preferably be exposed to the experience of work in two media units one of which should be the information side of the news side—Officers belonging to Grade-I and above would be required to complete a period of five years in a media unit before transfer. While transferring officer in Grade-I, efforts should be made to consult the Media Head,

2. Whenever transfer of an officer from one place to another becomes necessary for filling vacancies in various grades, officers below 55 years of age will be transferred in the order of their length of stay in a particular place.

3. During the last three years of service of an officer, efforts will be made to give him a posting of his choice to the extent possible.

4. Officers who refuse promotion on transfer to places outside the places of their pasting will be debarred for promotion for a period of six months from the date of order of transfer. In the event of their refusing promotion on transfer subsequently to an outside station they will be deemed to have been debarred till the next D.P.C. panel is prepared.

5. Media Heads are authorised to transfer Grade-IV and Grade-II and Grade-III officers within their Media Units.

Cash Subsidy on Purchase of Wheat

385 SHRI KAPTL VERMA; Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether the Uttar Pradesh Government has approached the Central Government for financial assistance to the cultivators in the shape of cash subsidy on purchase of wheat for this season if so, what decision has been taken by the Central Government in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Yes, Sir, the procurement for the Central Pool is carried out only at the support prices fixed by the Government of India.

Labourers Engaged in T.C.I. Godowns at Kurukshetra

336. SHRI P.N. SUKUL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that, in collusion with the Officials of the Food Corporation of India, the contractor at Kurukshetra has been exploiting the labourers engaged in loading and unloading at the F.C.I. godowns;

(b) whether these labourers have been agitating against their exploitation for quite some time; and

(c) if so, what action Government propose to take to stop the exploitation of the labourers and to punish the corrupt officials and the contractor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA

SINGH) (a) and (b) There is no collusion between the officials of Food Corporation of India and the handling of transport contractor at Food Corporation of India's depot at Kurukshetra in exploiting the labour. However, true contractor's labour has been generally agitating for abolition of the system of contract labour.

(c) Dis not arise.

Delay in Construction of Flats by DDA

337. SHRI K. MOHANAN:

SHRI SULTAN SINGH:

SHRIMATI USHA MALHOTRA;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there is an inordinate delay in the construction of flats under the various Self Financing Schemes of the Delhi Development Authority,

(b) whether the Schemes like the one at Pocket B-E Janakpuri have not yet